

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) According to the latest available figures, the 12-monthly average of the All-India Working Class Consumer Price Index Number has crossed 205, thus registering a 10 point rise since the last revision in the rates of dearness allowance of Central Government employees.

(b) The matter is under consideration.

INCOME-TAX PAID BY FILM STAR  
SHRI DEV ANAND

4374. SHRI B. K. DASCHOWDHURY : Will the Minister of FINANCE be pleased to state :

(a) whether Shri Dev Anand, film star, had deposited the full amount of Income-tax during the last three years;

(b) if so, the amount of profits earned by the film star during the above period;

(c) the amount of income-tax assessed and the amount deposited by the said film star during the above period; and

(d) the number of film contracts entered into by Shri Dev Anand with the Indian film industry and the amount of each film contract ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (d). The requisite information is being collected and will be laid on the Table of the House as early as possible.

EVASION OF INCOME-TAX BY A FILM STAR

4376. SHRI ARJUN SINGH BHADORIA : Will the Minister of FINANCE be pleased to state :

(a) the amount of Income-tax assessed on Shri Dalip Kumar, a famous film star, for the years from 1962-63 to 1966-67, the amount realised and the amount still outstanding against him; and

(b) whether a case of tax evasion by producing fake documents by him has come to the notice of Government; and

(c) if so, the action taken to realise the arrears of income-tax ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The assessments in the case of Shri Dilip Kumar have been completed upto the assessment year 1962-63. A sum of Rs. 60,231 was levied as income-tax for this assessment year and the entire amount has been realised.

The income returned and amount deposited for the assessment year 1963-64 to 1966-67 are as under :

Assessment Year	Income returned Rs.	Amount deposited Rs.
1963-64	1,42,096	92,523
1964-65	2,54,111	1,45,753
1965-66	2,62,757	1,32,146
1966-67	2,39,322	1,31,630

(b) No fake documents have come to the notice of the Government so far. However, the material seized in the case of Kay Production is under investigation.

(c) Does not arise as there are no arrears of tax at present.

बिहार द्वारा मांगी गई वित्तीय सहायता

4377. श्री रामसिंह अयरवाल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार सरकार ने अपने कर्मचारियों को वेतन देने के लिये केन्द्रीय सरकार से वित्तीय सहायता मांगी है;

(ख) यदि हां, इस बारे में सरकार की क्या प्रतिक्रिया है; और

(ग) सरकार ने अब तक कितनी राशि की सहायता दी है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) जी, नहीं।

(ख) और (ग). ये सवाल पैदा ही नहीं होते।